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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/199/2016
NAME OF THE PETITIONER(S) : Manoharamma Hotels Investment Private Limited
NAME OF THE RESPONDENT(S) : M/s Origin Foods Limited & 4 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

1. C. PRABHAKAR
2. K.S. Navin
Balaji

Company Secretary
For all Respondents.
Advocate
for petitioners

Ch. Mohd Sharief
Tariq

ORDER

Shri K S Navin Balaji, counsel for petitioner present. Shri C Prabhakar, PCS, representing all the respondents present. Counsel for petitioner stated that the matter is likely to be compromised between the parties and sought time to report the outcome of the same. Time extended at request. Put up on 15.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)